

House Building Funds to Various Ministries

9478. SHRI BHEEKHABHAI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether there is a uniform policy in the disbursement of House Building Fund to the various Ministries;

(b) the reasons of allocating less funds to the Ministry of Irrigation and Energy; and

(c) how many employees are awaiting House building advance in both the said Ministries and the steps taken to release More funds ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) Yes Sir.

(b) Does not arise.

(c) Total number of 80 employees were reported to be awaiting HBA in the Ministry of Irrigation only. Allocation of funds for the current financial year will be made as soon as the Grant becomes available.

Increase in Profit of Indian Dairy Corporation

9479. SHRI HARISH KUMAR GANGWAR : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government's attention has been drawn to a recent press statement of Chairman, Indian Dairy Corporation (IDC) indicating increased profit of Rs. 5 crores for 1981-82 as against Rs. 9 crores in earlier years and whether this information is based on audit of Accountant General;

(b) whether Government are aware that as per IDC the increase in profit arises mainly from interest on loans to States and on surplus funds deposited in banks; and

(c) what action Government has taken/proposed for such statements ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) and (b) Yes, Sir. The main activity of the IDC is to finance programmes of dairy development using the funds generated through sale of gift skim milk powder, butter oil and butter received as gift from the World Food Programme/European Economic Community. The income of the IDC arises mainly from interest on loans to States and on surplus funds deposited with the banks. The accounts for the year 1981-82 show that the IDC's income exceeded its expenditure by Rs. 15.12 crores. The accounts for the year 1981-82 were duly audited by the Comptroller and Auditor General of India.

(c) Does not arise.

Continuation of ICAR Poultry Projects

9480. DR. A.U. AZMI : Will the Minister of AGRICULTURE be pleased to refer to the replies given to USQs 1277 and 1295 on 28 February, 1983 regarding probe into working of ICAR Research Project and loss incurred by Poultry Research Project of ICAR respectively and state :

(a) why ICAR poultry project continued when much higher egg production than targetted has already been achieved as reported in parts (b) and (i) respectively;

(b) whether Central Poultry Farm near Bangalore claimed 266 egg production per hen many years earlier;

(c) if so, stock of males and females of this variety of 266 eggs year-wise from 1975 to 31 March, 1983 and total annual egg production at that farm correspondingly; and

(d) when was Bangalore's 266 egg strain released and name of companies selling its chicks with number of female chicks sold by each year-wise from 1975-76 to 31 March, 1983 ?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) : (a) Research involving selection of the existing strains is being continued for maintenance of the superiority created & for their further improvement. Continuous testing of these strains as pure-breds and in crosses is also necessary with a view to evolving even more superior commercial hybrids suited to different ecologies. Alternative breeding strategies to exploit the genetic variability will also be tested as a part of this project.

(b) No, Sir.

(c) and (d) In view of answer to part (b) above the question does not arise.

Unauthorised Construction on Government Land at Lawrence Road

9481. SHRI CHANDRADEO PRASAD VERMA : Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 6585 on 11 April, 1983 regarding unauthorised construction on Government land and state :

(a) when the Stay order issued by the Court was vacated and the date when the concerned authorities got the information in that regard;

(b) the reasons why the unauthorised constructions have not so far been removed and whether any responsibility has been fixed; and

(c) the details of the steps taken so far and proposed to be taken to remove the unauthorised construction and the time by which Government propose to get the construction removed ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

Offer by Italy of Credit for Agricultural Projects

9482. SHRI G. NARSIMHA REDDY : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that Italy has agreed to give long term credit for agricultural projects in India;

(b) if so, the amount of loan to be received; and

(c) the details of the projects for which this will be utilised ?

THE MINISTER OF AGRICULTURE (RAO BIRENDR SINGH) : (a) and (b) The Italian Government have not offered any long term credit or loan for agricultural projects in India. However, that Government have offered aid for the following projects in India :

(1) Integrated Development of Agriculture in the States of Haryana, Madhya Pradesh and Orissa.

(2) Increased Production of almonds, olives and other crops in Uttar Pradesh, Himachal Pradesh and Jammu & Kashmir.

The proposed amount of assistance for the project at (1) above is U.S. \$ 13 million approx., and for (2) above is 57% of the total cost of the project amounting to \$ 3.3 million.

(c) (1) The assistance would be in the form of commodities such as fertilisers, trucks, tractors, farm machinery and equipment as well as technical assistance to be utilised for increasing productivity of paddy, pearl millets, sorghum and Horticultural crops, in the paddy growing areas of Madhya Pradesh and Orissa and Bajra, Jawar and Horticultural crops in Haryana.

(2) The assistance would be for the development of temperate climate fruit crops in the three Northern States, namely Jammu & Kashmir,